

Notwithstanding anything contained in sub-section (1)" the figures, brackets and words "166A. (1) Notwithstanding anything contained in this Code" be *substituted*.

3. That at page 2 line 24, for the brackets and figure "(3)" the brackets and figure "(2)" be *substituted*.

4. That at page 2, -

(i) line 26, for the brackets and figure "(4)" the brackets and figure "(3)" be *substituted*.

(ii) line 27, the words, brackets and figure "or sub-section "(2)" be *deleted*.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 128 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendments be communicated to this House.

12.04 hrs.

CODE OF CRIMINAL PROCEDURE  
(AMENDMENT ) BILL, 1990

**As Amended by Rajya Sabha**

SECRETARY GENERAL: Sir, I lay on the Table the Code of Criminal Procedure (Amendment) Bill, 1990, which has been returned by Rajya Sabha with amendments."

12.04 1/2 hrs.

PETITION

**RE: Financial assistance for commercial crops and legislation for Insurance of cash crops in Kerala**

SHRIMATI GEETA MUKHERJEE (Pankura): I beg to present a petition signed

by Sarvashri C. K. Chandrappan and E.K. Pillai, President and General Secretary respectively of the All India Kishan Sabha, Kerala State Council, Trivandrum regarding financial assistance for the promotion, research and development of various commercial crops and enactment of legislation for insurance of cash crops in Kerala.

ADJOURNMENT MOTION

12.05 hrs.

**Situation arising out of the increasing terrorist activities in Punjab leading to killing of several persons due to bomb blast at religious processions in Batala on 3 April, 1990 -Contd.**

(Interruptions)

MR. SPEAKER: Shri Kumaramangalam

SHRI P.R. KUMARAMANGALAM (Salem) I beg to move.....(Interruptions)

[Translations]

SHRI GUMAN MAL LODHA (Pali): Mr. Speaker, Sir, Assam is burning today, the hon. Minister of Home Affairs has returned from a visit there. Discussion must be allowed on Assam, no matter at 4 P.M. or 5 P.M.

.....(Interruptions)...

[English]

MR. SPEAKER: Please take your seat. I have called Mr. Kumaramangalam. I have not permitted you. You are a knowledgeable Member.

[Translation]

Whatever you are speaking will not go on record.